

(2021) 08 NGT CK 0004

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 185 Of 2021

Elentec Power India Private
Limited

APPELLANT

Vs

Bridgecon India Private Limited

RESPONDENT

Date of Decision: Aug. 3, 2021

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Brijesh Sethi, JM; Dr. Nagin Nanda, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement